

[Print](#)**Defective Case Register from 2026-03-25 to 2026-03-25**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/8739/2026	TRILOCHAN PANIGRAHI	2026-03-25	1. Occupation not furnished in Affidavit. 2. Certified copy of annex-1 not filed. 3. Page no.35 not attested. 4. Page No.19 Annexure number not correctly furnished.
2	D-ABLAPL/9060/2026	BINAYA KUMAR MOHANTY	2026-03-25	1. G.R case no left blank in paragraph-1 of the application.
3	D-WP(C)/12053/2026	ALEKHA KUMAR SAHOO	2026-03-25	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
4	D-WP(C)/12051/2026	SASWATI MOHAPATRA	2026-03-25	page no. 92 to 97 partially legible.
5	D-ABLAPL/9057/2026	SWAGATIKA PANDA	2026-03-25	1. Petitioner is minor. So the application should be made through his legal guardian. 2. Put up for S.R there after
6	D-WP(C)/12912/2026	SWAPNIL ROY	2026-03-25	Page marking not correct in annexure--5
7	D-FAO/12617/2026	SUBRAT SATPATHY	2026-03-25	Period of Delay 34 day 2.deposit slip not filed
8	D-CRLMC/8448/2026	BIJAY KUMAR RAGADA	2026-03-25	1.Name of the PS and PS case number not furnished in petition
9	D-WP(C)/11979/2026	IPSIT AUROBINDO ACHARYA	2026-03-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Date of notice under Annexure-2 does not tally with para-9 of the petition.2. Page nos.114 and 115 not neat and legible.
10	D-CMAPL/12728/2026	ADV	2026-03-25	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.C. copy of impugned order not filed. i) Page mark not properly in Index. ii) Put up for SR after filing of c. copy of impugned order.
11	D-WP(C)/12618/2026	SIDDHANT SARANGI	2026-03-25	Prayer not correct .
12	D-WP(C)/12977/2026	PRANAYA KISHORE HARICHANDAN	2026-03-25	.Receipt Showing Serv.copy To ct not Filed.
13	D-WP(C)/12003/2026	SHYAMANANDA JENA	2026-03-25	1. Put up for S.R.after filing of Annexure-3.
14	D-WP(C)/12513/2026	DEBENDRA MOHANTA	2026-03-25	OP.-3 not mentioned in cause title.
15	D-CRLMP/7555/2026	SANJIB KUMAR BHANJADEO	2026-03-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim/Informant from the petition and to be Kept in closed cover of the Annexures.

16	D-WA/11718/2026	MILAN KANUNGO, (SR.ADV.)	2026-03-25	Period of Delay 3 days delay. i) wp (c) no. not mention in being aggrieved. ii) Status of the respondent not furnished. iii) Legible copy of page no.66 to 143 146 148 150 153 155 158 161 to 168 170 to 178 180 181 184 to 202 205 206 210 to 222 232 233 235 237 242 243 245 to 251 253 261 264 266 to 270 274 to 276 278 288 to 291 294 295 298 300 302 312 to 314 325 326 329 339 340 are to be filed.
17	D-CRLREV/8924/2026	PARTHA SARATHI DAS	2026-03-25	1.Good ground certificate not furnished.
18	D-FAO/12512/2026	KUNAL KUMAR SWAIN	2026-03-25	Code not correct
19	D-CRLMC/7996/2026	ABHISHEK DASH	2026-03-25	1. Details Address of the petitioner not furnished in cause title. 2. Nomenclature not correctly furnished in V.nama. 3. Nomenclature of Lower court not correctly furnished in entire petition. 4. Name of the Lower court not correctly furnished in entire petition.
20	D-ABLAPL/8889/2026	MANAS KUMAR CHAND	2026-03-25	Details of Victim / Informant mentioned in Annexure-1 need not be disclosed and kept in closed cover.
21	D-CONTC/12466/2026	ADV.	2026-03-25	1. Date of disposal order not correctly furnished in Index, Synopsis, Date chart, cause title and Affidavit. 2. Case number and date of order not correctly furnished in Reference certificate
22	D-ABLAPL/8917/2026	MADAN SUNDAR BEHERA	2026-03-25	1. Ann.1 not marked.
23	D-WP(C)/12453/2026	SIDHESWAR MALLIK	2026-03-25	Page no. 27 not in order.
24	D-CONTC/11078/2026	SWOYAM PRABHU JENA	2026-03-25	1. Name and Details Address of the petitioner Nos. 2 to 10 not furnished in V.nama.
25	D-BLAPL/8791/2026	ASIT KUMAR JENA	2026-03-25	Synopsis and Date Chart not mentioned in Index.
26	D-ABLAPL/8984/2026	RAJAT KUMAR PANDA	2026-03-25	Paragraph No. Not furnished in Declaration.
27	D-BLAPL/8681/2026	PURNA CHANDRA DAS	2026-03-25	14-NOT PROPERLY INDEXED. Paragraphs incorrectly mentioned in declaration of affidavit
28	D-BLAPL/8858/2026	DEBASISH SAMAL	2026-03-25	1. Lower Court mentioned in Cause Title and Prayer does not tally with that of Rejection order. C.T.(Ss) case No. has not been mentioned in the Cause Title.
29	D-ABLAPL/8748/2026	BIDYADHAR MANSING	2026-03-25	1. In the matter in connection with P.S.case No. relating to G.R.Case No. and Lower Court where the case is pending have not been mentioned in Cause Title. 2.V.nama is not properly stamped.
30	D-BLAPL/8808/2026	M. BALAJI RAO	2026-03-25	1. Annexure- 1 to 3 not marked in the concerned page as per Index in the averment of the application.

31	D-ABLAPL/8731/2026	SASWATI SOUMYA SAHU	2026-03-25	1.V.nama is not properly stamped
32	D-BLAPL/8802/2026	SURYAKANTA DWIBEDI	2026-03-25	1. free copy/certified copy of Rejection order not filled.
33	D-BLAPL/8771/2026	KULDEEP MOHANTY	2026-03-25	14-NOT PROPERLY INDEXED. Petitioner name mentioned in cause title not tally with the copy of Rejection order.
34	D-CONTC/12279/2026	ADV.	2026-03-25	CAUSE TITLE OF W.P (C) NO.23166 OF 2025 BE FILED 2. IN AFFIDAVIT THE ADDRESSE IN AFFIDAVIT AND DECLARATION NOT TALLY WITH DEPONENT. PUT UP FOR SR AFTER REMOVAL OF DEFECT
35	D-WP(C)/11993/2026	DEBABRATA DASH	2026-03-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Subject code not furnished in Index and Date chart.
36	D-ABLAPL/8982/2026	SOUBHAGYA SWAIN	2026-03-25	Page No.11 and 12 Not Legible.
37	D-WP(C)/12872/2026	SUBHAM AGRAWAL	2026-03-25	Page nos 23 to 41 not neat.
38	D-WP(C)/12803/2026	SUBHADUTTA ROUTRAY	2026-03-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 42 to 47 not neat.
39	D-BLAPL/8787/2026	SUPRIYO RANJAN MAHAPATRA	2026-03-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Case pending before the Lower Court incorrectly mentioned in petition. 2.Occupation of deponent not mentioned in affidavit.
40	D-ABLAPL/8927/2026	BIKRAM CHANDRA GHADAI	2026-03-25	1. Items in Index not serial numbered. 2. Name of Pet. No.2 in CT not tally with signature.
41	D-WP(C)/12013/2026	DILIP KUMAR SAHU	2026-03-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Letter no . and date in prayer not tally with annex.5
42	D-CONTC/10519/2026	SANDHYARANI PANI	2026-03-25	1.Page nos. 17 and 19 not properly arranged. 2. Page no.18 not filed
43	D-MACA/12147/2026	PRASANTA KUMAR MAHALI	2026-03-25	1. Period of Delay 53 days delay. I.A. not filed. 2. Court Fee Rs. 10603/- p6/-Rs.10597 to be paid. 3.Status of the parties not furnished
44	D-WPCRL/8657/2026	BHARAT JALLI	2026-03-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				QUESTION OF MAINTAINABILITY OF THIS W.P(CRL) AS PER REFERENCE CERTIFICATE (PAGE NO.02) OF THIS PETITION
45	D-BLAPL/8845/2026	SUSIL KUMAR PATTNAIK	2026-03-25	1. In Index. page marking not done.
46	D-WP(C)/12314/2026	ARUNA NAYAK	2026-03-25	Page nos .11 not neat
47	D-WP(C)/13036/2026	SIDHESWAR MALLIK	2026-03-25	. Date of order under Annexure-6 does not tally with Index and para-8 of the petition.
48	D-ABLAPL/8914/2026	SURYA NARAYAN MISHRA	2026-03-25	Name of Informant in Para 3 be redacted.
49	D-RPFAM/12763/2026	CHITTA RANJAN PATTNAIK	2026-03-25	good ground not furnished
50	D-WP(C)/11969/2026	SRIKANTA MAHUNTA	2026-03-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not furnished in declaration.
51	D-WP(C)/11313/2026	AMARTYA MISHRA	2026-03-25	page nos.21 22 32 36 33 37 39 40 43 46 47 to 50 and 60 not neat.PIL not mentioned in headings
52	D-CRLREV/8542/2026	AMITAV TRIPATHY	2026-03-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED provision of law in BNSS to be furnished.
53	D-BLAPL/8888/2026	BIBHU PRASAD DAS	2026-03-25	Annexure-1 and 2 not mentioned on the top of page No.7 and 45 respectively.
54	D-ABLAPL/8959/2026	SATYAM DAS PATTANAIAK	2026-03-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Name of Informant appearing in Synopsis and Para 2 be redacted. 2. Para 4 missing in petition. Resubmit for SR after removal of defects.
55	D-MATA/5907/2026	RAGHUNATH DASMOHAPATRA	2026-03-25	Period of Delay 3992 days 2.AU fee Rs 5 / not paid
56	D-WA/11333/2026	DEBABRATA DAS	2026-03-25	1.C. copy of impugned order not filed i) Status of the parties not furnished. ii) Date of order and wp (c) no. not mention in being aggrieved. iii) Good grounds certificate not furnished. iv) Put up for SR after filing of c. copy of impugned order and removal of defect.
57	D-WP(C)/11868/2026	ASHIS KUMAR MISHRA	2026-03-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
58	D-BLAPL/8899/2026	SAPAN KUMAR LENKA	2026-03-25	1.Names In Capital enrolment Numbers Of All The Signing Advocates Not Indicated 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
59	D-RPFAM/12497/2026	PRADIPTA VARMA	2026-03-25	Code not correct 2.good ground not furnished

60	D-BLAPL/8832/2026	SOUMYA RANJAN DAS	2026-03-25	1. G. r no mentioned in the cause title not tally with no. mentioned in the Rejection order.
61	D-WA/11980/2026	ADV.	2026-03-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. i) District not mention in R-1. ii) Complete address not furnished in R-7. iii) District not correctly furnished in R-8
62	D-WP(C)/12029/2026	BIVUDATTA CHALAN	2026-03-25	Annex-4 not exhibited at page no.52.
63	D-CRLMC/8950/2026	RAMACHANDRA PANIGRAHY	2026-03-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration. 2. .Petition not correctly addressed to Honorable Court
64	D-CONTC/51559/2025	SURENDRA KUMAR SAHOO	2026-03-25	Code NOT CORRECT
65	D-FAO/9797/2026	RAMAKANTA SAHOO	2026-03-25	Code not correct 2.address of op not furnished
66	D-WP(C)/12312/2026	ARUNA NAYAK	2026-03-25	Page nos. 10 and11 not neat
67	D-ABLAPL/8918/2026	ARIJEET MISHRA	2026-03-25	1. The name of the deponent mentioned in Declaration under the Affidavit is not correctly furnished
68	D-CRLMC/8713/2026	PRASANTA KUMAR SAHOO	2026-03-25	1.Date of petition under Annexure-3 does not tally with Index.2. C.Copy of T.R.Case No.46 of 2011 to be filed.
69	D-WP(C)/11976/2026	SANDHYARANI PANI	2026-03-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.
70	D-BLAPL/8816/2026	RAMAKRISHAN NAIK	2026-03-25	1.In declaration under affidavit, no. of paragraphs wrongly furnished. 2. P.S name mentioned in the cause title not tally with that of P.S name furnished in the Rejection order. 3. Signature of the petitioner in V. nama not tally with that of name furnished in cause tile of the application
71	D-BLAPL/8851/2026	GYANA RANJAN MOHANTY	2026-03-25	1. Page No. 17 is not legible properly. 2. C.T No. mentioned in the petition does not tally with that of Rejection order
72	D-CRLMC/8343/2026	SIBADUTTA RAMPRASAD MISHRA	2026-03-25	1.Petition not correctly addressed to Honorable Court 2. 1st Line of the Reference certificate left blanks.
73	D-CRLMC/9040/2026	PUJARANI MUDULI	2026-03-25	1. CRLMC number not furnished in 3rd Line of the reference certificate.
74	D-RVWPET/12187/2026	SANJEEV UDGATA	2026-03-25	Question of maintainability of this RVWPET as per order passed in CRLMC no. 186/2025
75	D-WP(C)/11887/2026	AMIT PRASAD BOSE	2026-03-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				D.Fee of Rs.50/- not paid in the v.nama.
76	D-CRLMC/8253/2026	SUKUMAR KALYAN	2026-03-25	1. No. I.C.C. Case under Annexure-1 does not tally with Synopsis and petition.2. As per impugned order under Annexure-2, the name of the Lower Court does not tally with Index and petition.
77	D-WP(C)/55422/2025	DURGESH NARAYAN RATH	2026-03-25	1. Index not page marked.
78	D-WP(C)/11688/2026	RANJIT SAMAL	2026-03-25	Annexure-7 not correct in Book mark.
79	D-CRLMP/8413/2026	PABITRA KUMAR NAYAK	2026-03-25	1. Nomenclature not correctly furnished Sl, no.3 in Index. 2. ICC case number not correctly furnished in para no.4
80	D-WP(C)/12066/2026	RAMACHANDRA PANIGRAHY	2026-03-25	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Name of the petitioner neither furnished in C.T. nor signed in the v.nama.
81	D-WP(C)/12414/2026	AKSHAYA KUMAR NAYAK	2026-03-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Deponent signature not sign.
82	D-CONTC/12094/2026	ADV.	2026-03-25	1. Name of the Opp. party not furnished in Index,Synopsis,Date chart and Affidavit. 2. Reference certificate not furnished.
83	D-CMP/12412/2026	ABHISHEK DASH	2026-03-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
84	D-WP(C)/12457/2026	RAKESH KUMAR SARANGI	2026-03-25	Annexure-7 not mentioned in averments
85	D-WP(C)/11886/2026	BIBHUTI BHUSAN PANDA	2026-03-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Name of the Adv not mentioned capital letter in the v.nama.
86	D-CRLREV/8595/2026	SIDDHANT SARANGI	2026-03-25	1. Period of Delay 137 days delay,Limitation petition not filed. 2.Paragraphs not correctly mentioned in declaration.
87	D-BLAPL/8785/2026	LAMBODOR ACHARI	2026-03-25	1.Provision of Law incorrectly mentioned. 2.Paragraphs not properly mentioned in petition. 3.Page No.9 not legible. 4. One page not paginated after page 28.
88	D-CRLMC/8831/2026	PRAMOD KUMAR ROUT	2026-03-25	1. Subject code not correctly furnished in Index and Assessment Slip. 2. Nomenclature not correctly furnished in V.nama.

89	D-WP(C)/12008/2026	ANAM CHARAN PANDA	2026-03-25	1. No.of L.A.Case under Annexure-1 does not tally with Index and para-6 of the petition.
90	D-RPFAM/12067/2026	SUSHANTA KUMAR JOSHI	2026-03-25	1.Cause Title Not in order.O.P of the Trial court not made Party. 2.Put up for further S.R after rectification.
91	D-WP(C)/11880/2026	PRAKASH KUMAR MISHRA	2026-03-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit.
92	D-CRLMP/8820/2026	DEVAVRAT DEVESH	2026-03-25	1. Father name of the op. no.7 not furnished in cause title.
93	D-WP(C)/11830/2026	ABHISHEK SAHOO	2026-03-25	.Receipt Showing Serv.copy To cg not Filed.
94	D-CONTC/12768/2026	ADV	2026-03-25	District not mention of op. no.2 in cause title.
95	D-RPFAM/12081/2026	SITAKANTA HOTA	2026-03-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
96	D-BLAPL/8846/2026	DIBYA JYOTI SAHOO	2026-03-25	1. In Prayer portion, A.bail has been mentioned.
97	D-TRPCRL/8883/2026	MANAS KUMAR CHAND	2026-03-25	Provision of Law and Code No. Not correctly furnished.
98	D-WP(C)/12856/2026	ARIJEET MISHRA	2026-03-25	Rs.50.00 not paid in V.Nama
99	D-RPFAM/12243/2026	MADHUSMITA KANUNGO	2026-03-25	Annex. mentioned in the Prayer be corrected.
100	D-CRLREV/8926/2026	BAIJAYANTI MOHANTY	2026-03-25	1.Authentication fee of Rs3.85/- not paid 2.C. copy of Annex-4 not filed
101	D-WP(C)/12234/2026	SUBHADUTTA ROURAY	2026-03-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
102	D-WP(C)/12009/2026	AKASH KUMAR PATAJOSHI	2026-03-25	Age of deponent in affidavit, not tally with C.T.
103	D-CRLA/7936/2026	ABHAYA KUMAR SHARMA	2026-03-25	Name of the informant in para.3 of petition be redacted .
104	D-CRLREV/8719/2026	SAMIR KUMAR MISHRA (SR. ADV.)	2026-03-25	1. C. copy Annex-1 not filed. 2. Paragraphs not correctly furnished in declaration in Petition and I.A.
105	D-WP(C)/12391/2026	JYOTIRMAY GUPTA	2026-03-25	Page no.16 not neat and legible.
106	D-WP(C)/12710/2026	KRISHNA CHANDRA SAHU	2026-03-25	Page marking not made in file.Put up for further SR
107	D-WA/11315/2026	DEBASHIS TRIPATHY,A.G.A	2026-03-25	i) op. no. 4 to 7 in wp (c) are not made a party in appeal memo. Put up for SR after removal of defect.
108	D-WP(C)/11840/2026	RAJKISHORE SWAIN	2026-03-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 49 not partial neat.
109	D-BLAPL/8679/2026	CHIRANJEEV BIDYABHUSHAN	2026-03-25	14-NOT PROPERLY INDEXED.

				1. Annexure-2 wrongly paginated as pg. 12 to 15 instead of pg. 12 to 17. 2. In Index, Annexure-3 wrongly mentioned as pg. 16 to 19 instead of pg. 18 to 21
110	D-WP(C)/12064/2026	LAMBODAR PRADHAN	2026-03-25	D.C. fee Rs. 10/- to be paid on v.nama.
111	D-WP(C)/12011/2026	DILIP KUMAR SAHU	2026-03-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Letter no. and dt. in prayer not tally with annex.5.
112	D-WP(C)/12706/2026	KRISHNA CHANDRA SAHU	2026-03-25	Page marking not made after page no. 80.
113	D-WP(C)/13038/2026	SIDHESWAR MALLIK	2026-03-25	1. Date of order under Annexure-6 does not tally with Index and para-8 of the petition.
114	D-FAO/12418/2026	DILLIP KUMAR MOHAPATRA	2026-03-25	annexure-2 3 5 not clear
115	D-ABLAPL/8867/2026	RAJALAXMI BISWAL	2026-03-25	Paragraph No. Not correctly furnished
116	D-CRLREV/8620/2026	JYOTIRMAYA SAHOO	2026-03-25	1. Period of Delay 22 days delay, Limitation petition not filed
117	D-CRLMC/8755/2026	MOHIT AGARWAL	2026-03-25	1. Annexure-4 not properly page marked on the file.
118	D-WP(C)/11995/2026	RAJIB LOCHAN PATTNAIK	2026-03-25	1. Paragraph no. not correctly furnished in the petition. 2. As per record, Annexure-3 Series not correctly page marked in Index.
119	D-WP(C)/11863/2026	DHANANJAYA MUND	2026-03-25	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 24 not neat.
120	D-CRLMP/8437/2026	PABITRA KUMAR NAYAK	2026-03-25	1. Nomenclature not correctly furnished Sl, no.3 in Index and V.nama. 2. Page nos. 9 and 10 repeated twice
121	D-RPFAM/12625/2026	SURYAKANTA JENA	2026-03-25	Page No-39 not accompanied with the Petition.
122	D-WP(C)/12765/2026	KUNAL KUMAR SWAIN	2026-03-25	page nos. 29 and 30 partially legible.
123	D-BLAPL/8836/2026	BIJAYA KUMAR RAGADA	2026-03-25	1. Paragraph -8 of the application filled twice. 2. Signature of the petitioner in V. nama not tally with that of name furnished in cause title of the application
124	D-ABLAPL/9064/2026	KARUNAKAR GAYA	2026-03-25	1. Annexure-1 and 2 not attested.
125	D-ABLAPL/8978/2026	SOUBHAGYA KUMAR DASH	2026-03-25	Details of Victim and Informant mentioned in Annexure need not be declared and kept in closed cover.
126	D-CRLMA/8745/2026	TAPAN MISHRA	2026-03-25	Put up for SR after filing of c. copy of impugned order.
127	D-CRLREV/8551/2026	SANJIB KUMAR BHANJADEO	2026-03-25	1. Period of Delay 74 days delay, Limitation petition not filed.
128	D-ABLAPL/8726/2026	BHABANI PRASAD SAMAL	2026-03-25	1. Synopsis and Date chart are not properly paginated. 2. Occupation of the father is not correctly mentioned in Affidavit.

129	D-CRLREV/8547/2026	SANJIB KUMAR BHANJADEO	2026-03-25	1.Period of Delay 137 days delay,Limitation petition not filed.
130	D-WP(C)/12965/2026	KHIROD CHANDRA MAJHI	2026-03-25	4-AFFIDAVIT/VERIFICATION NOT PROPER.
131	D-ABLAPL/8752/2026	DEBADUTTA KANUNGO	2026-03-25	Petition should be confined one P.S.Case No.
132	D-CMAPL/13062/2026	ADV.	2026-03-25	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED.
133	D-BLAPL/8812/2026	RAMAKRISHAN NAIK	2026-03-25	1. The date of execution of V. nama not furnished.
134	D-CRLREV/8550/2026	JNYANANANDA PANDA	2026-03-25	1 Date of order not tally in Index and Annex-2.
135	D-RSA/13134/2026	SASANKA SEKHAR PAIKRAY	2026-03-25	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  Days of Delay be furnished in the I.A.
136	D-FAO/12543/2026	DURGESH NARAYAN RATH	2026-03-25	Vakalatnama properly stamped, Executed and accepted - not proper stamped
137	D-BLAPL/8761/2026	TUSAR KUMAR MISHRA	2026-03-25	Occupation of deponent not mentioned in affidavit in Bail petition as well as I.A Application
138	D-BLAPL/8848/2026	ASIT KUMAR JENA	2026-03-25	1. P.S.case name and No. mentioned in Para 3 of the petition is not correctly furnished.
139	D-WP(C)/12762/2026	KUNAL KUMAR SWAIN	2026-03-25	PAGE NO.31 PARTIALLY LEGIBLE.
140	D-WP(C)/12868/2026	SUBHAM AGRAWAL	2026-03-25	Page nos.23 to41 not neat
141	D-ABLAPL/8934/2026	TARA PRASAD MOHAPATRA	2026-03-25	1. Ann.1 page 9 not legible.
142	D-CRLMC/8863/2026	JAGABANDHU SAHU	2026-03-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  1. Put up for SR after removal of defects.
143	D-BLAPL/8818/2026	PRASANTA KUMAR SAHOO	2026-03-25	1. Annexure-1 not attested.
144	D-WP(C)/12764/2026	KUNAL KUMAR SWAIN	2026-03-25	page nos. 30 and 31 partially legible.
145	D-CRLA/8784/2026	DHANANJAYA MUND	2026-03-25	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  code to be furnished in index and status of the petitioner not furnished

146	D-BLAPL/8654/2026	DR. PURUSOTTAM CHULI	2026-03- 25	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  1. Name and address to be redacted from date chart and Event ,Cause title of the application 2. Put up for S.R there after
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**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 25-03-2026 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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